

Contested commercial cases disposed during the month of November-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act / Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2535/19	HEALTH CARE AT HOME INDIA PVT. LTD. VS. AYAN PHARMA	MS. PETAL CHANDOK	22.10.2019	No	07.11.2022	1112	Contested	-----	-----	Suit for Recovery
			OMP COMM-38/19	VIRENNDER SINGH VS. SHRI RAM TRANSPORT FINANCE LTD.	NEPAL SINGH	28.03.2019	No	15.11.2022	1328	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-152/18	DESH RAJ SETHI VS. SHEKHAR	KAMAL SETHI	26.10.2018	No	16.11.2022	1482	Contested	-----	-----	Suit for Recovery
				NARESH KUMAR	ROHAN GUPTA	02.06.2022	No	18.11.2022	169	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			OMP COMM-78/22	BANWAR LAL RATAN LAL VS. N.R. FABRICS	VIPIN DILAWARI	23.04.2022	No	25.11.2022	216	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996

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2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL											
3	SH. RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	ILLAHABAD	CS(COMM) 1359/2020	VIJAY AGGARWAL V/S RASABH SYNTHTIC	SH. G.S. BISHT	24.09.2020	NO	25.11.2022	792 Days	CONTESTED	NIL	NIL	RECOVERY OF MONEY U/O 37	
4	MS SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	NISHA	CENTRAL							CONTESTED	NIL	NIL	RECOVERY	
				(COMM) 1649/20	M DEWASI VS SAC	SH. MUKESH AGGARWAL	13.05.2021	NO	01.11.2022	537 DAYS	CONTESTED	NIL	NIL	RECOVERY
				(COMM) 1638/20	BANK VS. BHIM S	SH. DEEPAK KAUSHIK					CONTESTED	NIL	NIL	RECOVERY
						SH. S.K. SINGH	02.11.2020	NO	01.11.2022	734 DAYS	CONTESTED	NIL	NIL	RECOVERY
				(COMM) 983/20	MUNICIPAL CORPOR		01.04.2022	YES	02.11.2022	215 DAYS	CONTESTED	NIL	NIL	RECOVERY
				(COMM) 765/20	BANK VS RAJ S	SH. HEMANT GUPTA					CONTESTED	NIL	NIL	RECOVERY
				(COMM) 668/20	PK VS AMIT KUMA	SH. MANISH KUMAR DIWAN	04.03.2021	YES	02.11.2022	608 DAYS	CONTESTED	NIL	NIL	RECOVERY
			06.05.2019	NO	03.11.2022	277 DAYS								

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					SH. SHILENDER BABBAR					CONTESTED	NIL	NIL	RECOVERY
			4806/20	IMITED VS. JAGM		17.11.2021	NO	04.11.2022	352 DAYS				
					SH. PARMOD KUMAR SINGH					CONTESTED	NIL	NIL	TRADE MARK
			1776/2	AND RING LIMITE		18.10.2018		09.11.2022	483 DAYS				
5	SH. SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	UMED CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	KAVERI CENTRAL	1584/2021	ASMA ABRAR VS SUNIL LALWA		15-04-2021	NIL	09-11-2022	575	CONTESTED	NIL	NIL	NIL
			888/2022	M/S HLK INFRASTRUCTURE PVT. LTD. VS. THE NEW INDIA ASSURANCE CO.LTD.	ARVIND NAGAR	14-03-2022	NIL	11-11-2022	242	CONTESTED	NIL	NIL	NIL
			1295/2020	VIVEK TRAVELS VS NATIONAL INSURENCE	R.K. KOHLI	21.07.2018	NIL	16-11-2022	1579	CONTESTED	NIL	NIL	NIL

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			713/2020	RAVI WADHWA VS BHARTI BHALLA	YASHVIR THAKUR	26.02.2020	NIL	21.11.2022	999	CONTESTED	NIL	NIL	NIL
8	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL										
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL										
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP(I)COMM/103/2022	TRANS IMAGE CORPORATION Vs NATIONAL TECHNICAL RESEARCH ORGANIZATION	RAYMON SINGH	18.07.2022	-	30.11.2022	136	DISPOSED	-	-	U/S 9 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 137 / 2021	THE DIRECTOR, CGHS MINISTRY OF HEALTH AND FAMILY WELFARE VS KAILASH HOSPITAL AND HEART INSTITUTE	SH. DIPENDRA SINGH	21.12.2021	NA	05.11.2022	320	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 150 / 2019	M/S CONNOISSEUR FOODS AND HOSPITALITY SERVICES Vs M/S DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	SH. SARVESH BHARDWAJ	08.08.2019	NA	21.11.2022	1202	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 132 / 2022	AAKASH AUTOMOBILES AND ORS Vs KOTAK MAHINDRA BANK LTD	SH. ABHIJIT SINHA	24.08.2022	NA	22.11.2022	91	SET ASIDE	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 52 / 2021	SWASTIK INFRAESTATE PVT LTD Vs B D SHARMA	SH. MANISH KUMAR	26.03.2022	NA	30.11.2022	250	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		CS (COMM.)/9/2021	NAVIGATORS VISA GLOBAL LOGISTICS LTD. Vs THERMOKING	Sh. Rishab Kaushik	07-01-2021	NA	19-11-2022	681	DISMISSED	NA	NA	Suit for Recovery
			OMP (COMM.)/95/2019	DD INDUSTRIES LTD Vs BARISTA COFFEE COMPANY LTD	RAJIV BAJAJ	30-05-2019	NA	23-11-2022	1273	DISPOSED	NA	NA	Under section 34 Arbitration & Conciliation Act
			CS (COMM.)/389/2021	PUNJAB NATIONAL BANK Vs KUMUDNI TOPPO	MS. MUDITA SHARDA	22-09-2021	NA	25-11-2022	429	DECREED	NA	NA	Suit for Recovery
			OMP (COMM.)/99/2021	M/S AAR PEE REFRIGERATION AND AIRCONDITIONING Vs AIRPORTS AUTHORITY OF INDIA AND ANR.	Ashok Kumar	22-10-2021	NA	26-11-2022	400	DISPOSED	NA	NA	Under section 34 Arbitration & Conciliation Act

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13	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	CS (COMM)/294/2019	AVS PLASTICS PVT. LTD. Vs VIVA PACK PVT. LTD. AND ORS.	Sh Ved Prakash	12.09.2018	NO	11-11-2022	1521	Contested	NA	NA	Suit for Recovery
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM.)345/2021	M/S 360 INTERIOR DESIGNS LLP VS. M/S ROLIF INDIA PVT LTD	NEHA KUMARI	07.10.2021	YES	05.11.2022	394	CONTESTED	05.11.2022	05.11.2022	SUIT FOR RECOVERY
			CS(COMM.)349/2019	CENTRAL BANK OF INDIA VS DROPTI AND ORS.	ANIL PATHAK	30.10.2019	YES	10.11.2022	1107	CONTESTED	10.11.2022	10.11.2022	SUIT FOR RECOVERY
			CS(COMM.)50/2022	M/S SHAKTI TRADING VS. M/S DZIREEVENTS AND EXHIBITIONS AND ORS.	DHIRAJ BIDHURI	24.09.2018	NO	19.11.2022	1517	CONTESTED	19.11.2022	19.11.2022	SUIT FOR RECOVERY
			CS(COMM.)47/2022	RESMED INDIA PVT. LTD. VS ADITYA JHA	AMRIQUE KHALID	14.01.2022	YES	26.11.2022	316	CONTESTED	26.11.2022	26.11.2022	SUIT FOR RECOVERY
			CS(COMM.)296/2021	INDIAN BANK Vs TANISQ COMPUTER CENTRE	AMIT KUMAR PODDAR	07.09.2021	YES	29.11.2022	448	CONTESTED	29.11.2022	29.11.2022	SUIT FOR RECOVERY

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15	SH. SANJEEV AGGARWAL	South					NIL						
16	SH. MUKESH KUMAR GUPTA	South					NIL						
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST					NIL						
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST					NIL						
19	SH. AJAY KUMAR JAIN	SOUTH-EAST					NIL						
20	MS. GROVER BALIGA	ANU SOUTH-EAST					NIL						

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21	MS AGGARWAL GUPTA	PREETI SOUTH-EAST	CS (COMM)/41/2019	RAKESH GROVER Vs M TECH DEVELOPERS PRIVATE LIMITED	SANJEEV KUMAR SHARMA(P),	15/03/2019	YES	09/11/2022	14/11/2022	#VALUE!	Contested	NIL	NIL
			CS (COMM)/188/2021	M/S NAMAN TECHNO Vs M/S GLOBAL CANSESUGAR SERVICES PVT LTD	VINAY BHARADWAJ (P),	22/03/2021	NO Non-Starter Report is on Record.	30/09/2022	28/11/2022	#VALUE!	Contested	NIL	NIL
			OMP (COMM)/7/2019	M/S SPACE ENGLISH MEDIUM SCHOOL Vs M/S EDU SMART SERVICE PVT LTD	SHIV PRAKASH PANDEY(P),	18/01/2019	YES	07/11/2022	16/11/2022	#VALUE!	Contested	NIL	NIL
22	MS BHATIA	NIRJA SOUTH-EAST	NIL										
23	SH. KUMAR SINGH	RAJESH SOUTH-EAST	NIL										
24	SH. SHARMA-I	SANJAY EAST	CS(COMM)NO. 240/2021	ANITA KALRA VS. AJAY KUMAR	P K JAIN	06-12-2021		02-11-2022	326	CONTESTED			
			CS(COMM)NO. 109/2021	CANARA BANK VS. SHAN MOHAMMAD	ANSARI RAIBA RIYAZ	02-07-2021		25-11-2022	508	CONTESTED			
			CS(COMM)NO. 195/2021	JYOTI GOEL & ANR. VS. VARDHMAN PROPERTIES LTD.	RAJESH BHATIA	29-10-2021		22-11-2022	388	CONTESTED			

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			CS(COMM)NO. 273/2021	M/S NEUTRAL NVOCC PVT. LTD.VS. M/S J.M. CARGO EXPRESS	AKSHAY KUMAR	07-01-2022		30-11-2022	323	CONTESTED			
			CS(COMM)NO. 133/2022	M/S MESSONS ELECTRICALS VS.M/S CBS TECHNOLOGIES PVT. LTD.	SHIKHA SHARMA	06-06-2019		29-11-2022	1268	CONTESTED			
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-81/2021	M/S GLOBAL SHIV KUMAR VS ANANT SHARMA	ANANT SHARMA	29.09.2021		01.11.2022	641	DISMISSED			SUIT FOR RECOVERY
			CS-68/2021	RABIYA VS SAJID	ANIL KUMAR SANGWAN	04.03.2021		04.11.2022	518	DISMISSED			SUIT FOR PARTITION, RECOVERY OF POSSESSION AND PERMANENT INJUNCTION
			CS(COMM)-39/2021	UNION BANK OF INDIA VS SMT SHAMEENA	SATYENDRA KR SHARMA	03.05.2021		18.11.2022	564	DECREED			SUIT FOR RECOVERY

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			CS-102/2020	NAND KISHORE VS RAJEEV	J.B. SAINI	22.09.2020	----	21.11.2022	790	COMPROMISED	----	-----	SUIT FOR POSSESSION, RECOVERY OF ARREAR OF RENT
			CS(COMM)-36/2022	CANARA BANK VS SACHIN KUMAR	ANKUR AGGARWAL	02.05.2022	----	21.11.2022	203	DECREED	----	-----	SUIT FOR RECOVERY
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										

